

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1854
(TO BE ANSWERED ON THE 4th August 2021)

PRIVATISATION OF AIRPORTS

1854. DR. L. HANUMANTHAIAH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of airports expanded and modernised by Government during the last five years;
- (b) the number of above-mentioned airports privatised during the last five years;
- (c) whether Government proposes to privatise more airports in coming years;
- (d) if so, the details thereof; and
- (e) if not, the steps being taken by Government to retain the airports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): During the last five years, Airports Authority of India (AAI) has completed Major Engineering Infrastructure works at 47 airports. Additionally, under Regional Connectivity Scheme (RCS)- Ude Desh ka Aam Nagrik (UDAN), 59 airports including 5 helipads and 2 water aerodromes have been upgraded/revived for commencement of RCS operations since the launch of the scheme in October, 2016.

(b): During the last five years, AAI has awarded 6 airports after bidding process viz. Ahmedabad, Lucknow, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram under Public Private Partnership (PPP) to M/s Adani Enterprises Ltd. (AEL) for operation, management and development for a period of 50 years.

(c) & (d): AAI Board in its 190th Meeting held on 05th September, 2019 has approved leasing of another six airports namely Bhubaneshwar, Varanasi, Amritsar, Raipur, Indore and Trichy for undertaking operations, management and development through PPP.

(e): Does not arise in view of (c) & (d) above.
